has been fixed or is it to be fixed then and there?

SHRI N. KANUNGO: It will be fixed annually.

SHRI MAHESWAB NA1K: What is the period for which the agreement has been arrived at?

SHRI N. KANUNGO: No definite period has been fixed. Anyway, it will cover up to 1964 and it is open to be renewed further on.

Dr. D. H. VARIAVA: Will this iron ore be shipped to Tokyo in Indian ships or in Japanese ships?

SHRI N. KANUNGO: Whichever ships are available will take the iron ore.

PANDIT S. S. N. TANKHA: May I know the present commitments of the Japanese Government in regard to the purchase of this ore?

SHRI N. KANUNGO: It is one and a half million tons per year.

SHRI V. C. KESAVA RAO: Is it a fact that the price of iron ore supplied by the traders and the mine-owners is very low and that they have already written to the Government for an increase in the price?

SHRI N. KANUNGO: Supplied to whom?

SHRI V. C. KESAVA RAO: Supplied to the Central Government.

SHRI N. KANUNGO: The State Trading Corporation buys from the shippers as well as the mine-owners and a price is offered according to the lead and the quality that is available.

SHRI V. PRASAD RAO: In view of the fact that 60 per cent, to 62 per cent, iron ore is available in Andhra Pradesh in very large quantities, may I know why no provision for financial assistance to the mines located in Andhra Pradesh has been made?

SHRI N. KANUNGO: There is no proposal for financing mining as such except those concerns which will be run by Government.

to Questions

SHRI T. S. PATTABIRAMAN: May I know whether there is any proposal' to exploit the iron ore resources in Salem District for being exported to\* Japan?

SHRI N. KANUNGO: There is no. such proposal.

## HOSPITALS UNDER THE EMPLOYEES STATE INSURANCE SCHEME

\*49. SHRI J. V. K. VALLABHARAO-(ON BEHALF OF DR. R. B. GOUR): Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the steps so far taken to open hospitals under the Employees' State Insurance Scheme;
- (b) the places where they have been opened;
- (c) whether any annexes have been constructed to the existing hospitals; and
  - (d) if so, where and to what extent?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Hospital treatment is being provided at present mainly through reservation of beds in existing hospitals. It has been decided to construct separate hospitals for insured persons where the number of beds required is 100 or more.

- (b) Madras City.
- (c) Yes.

Nagpur

(d) Delhi .. (i) 50 general beds.

(ii) 30 T.B. beds. 25 T.B. beds...

Hyderabad 16 T.B. beds. SHRI J. V. K. VALLABHARAO: May I

know whether this thing is a decision or has

SHRI ABID ALI: I did not hear, Sir.

it been implemented' anywhere?

MR. CHAIRMAN: Is it under con-'templation or is it being implement-'.ed? That is his question.

SHRI ABID ALI: I have said, Sir, that so many beds have been reserved and so many have been put in annex-

es. There is a proposal to construct more hospitals and also annexes.

SHRI J. V. K. VALLABHARAO: I am asking about the proposal to

construct hospitals. Has the proposal materialised anywhere and, if so, in what places?

SHRI ABID ALI: In Madras we have already purchased the land and plans are being got ready for constructing a hospital there.

BABU GOPINATH SINGH: May I know, Sir, what has been done at Kanpur? There is a lot of T.B. in Kanpur but the Government have not provided any T.B. hospital there.

SHRI ABID ALI: The Government • of Uttar Pradesh have decided to have a hospital in Kanpur.

## RAID BY PAKISTANI FORCES ON ASSAM BORDER

- ♦61. SHRI M. P. BHARGAVA (ON BEHALF OF SHRI AMOLAKH CHAND): Will the PRIME MINISTER be pleased to: state:
- (a) whether the Pakistani Forces 1 crossed the Assam border in the month of March more than once and injured Indian nationals and if so, the nature of the incidents and the number of persons injured; and
- (b) the action taken by Government in the matter?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No, Sir, Pakistani forces did not cross the frontier but fired at Indian territory from their own side. One Indian national was killed and seven injured. One of the injured has died since.

(b) Throughout the period of the firing the Deputy Commissioner, Cachar and the Assam Government were continually in touch with their counterparts and efforts were also made at State and Central Government level to control the situation. Two cease-fire agreements negotiated by Deputy Commissioners on 21st and 27th March proved ineffective and a third cease-fire agreement was reached between the two Commissioners on 8th April.

Governments of India and Pakistan have also since agreed to depute representatives of the Central Governments to carry out a joint enquiry into the entire series of these incidents since March, 11.

SHRI M. P. BHARGAVA: May I know whether it is a fact that heavy firing took place at Nathanpur from 3 to 10 P.M. on March, 12?

SHRIMATI LAKSHMI MENON: The whole thing was answered in an earlier question.

SHRI MAHESWAR NA1K: May I know whether there is any truth in the press reports appearing in certain sections of the press that Pakistani Armed Forces have been concentrating across the borders in Assam?

SHRIMATI LAKSHMI MENON: We have also seen some reports.

SHRI V. K. DHAGE: May I know whether the Pakistani nationals have come away to the Indian side seeking shelter because of the harassment of the firing on that side?

SHRIMATI LAKSHMI MENON: Not that we know of.

SHRI MAHESWAR NAIK: May I know the attitude of the Government of India towards the concentration of Pakistani Armed Forces there?

SHRIMATI LAKSHMI MENON: We have protested against that and in the cease-fire agreement we have ! said that the bunkers and trenches